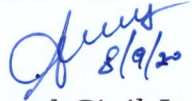


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 10.09.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 774/2013	O.S. 444/2015
2. O.S. 1330/2015	<b>HEARING</b>
<b>HEARING</b>	O.S. 218/2006
3. O.S. 138/2005	O.S. 68/2013
4.O.S. 4/2013	O.S. 258/2015
5. O.S. 1674/2013	O.S. 536/2015
6. O.S. 120/2015	MISC. 8/2015
7. O.S. 540/2016	O.S. 124/2018
8. EX. 3/2017	O.S. 266/2018
9. O.S. 230/2018 C/W MISC. 78/19	O.S. 986/2018
10. O.S. 284/2018	O.S. 554/2020
<b>EVIDENCE</b>	<b>EVIDENCE</b>
11. O.S. 1706/2006	O.S. 1008/2010
12. O.S. 2226/2007	O.S. 802/2014
13. O.S. 1772/2008	O.S. 116/2015
14. O.S. 566/2009	O.S. 1090/2015
15. O.S. 476/2011	O.S. 1130/2015

  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 10.09.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1) O.S 240/2004	16) P & SC 2/2017
2) O.S 544/2005	<b>HEARING</b>
3) O.S 422/2010	17) O.S 162/2016
4) O.S 1282/2011	18) O.S 412/2016
5) O.S 272/2013	19) O.S 492/2016
6) O.S 458/2014	20) O.S 578/2016
7) O.S 550/2015	21) O.S 680/2016
8) O.S 624/2015	22) O.S 814/2016
9) O.S 1520/2015	23) O.S 792/2019
10) O.S 66/2017	24) O.S 1564/2019
11) O.S 612/2017	25) O.S 1758/2019
12) O.S 710/2017	26) O.S 680/2020
13) O.S 672/2018	27) O.S 688/2020
14) O.S 898/2018	28) O.S 1626/2019
15) O.S 350/2019	29) O.S 464/2020
	<b>ORDERS</b>
	30) O.S 952/2015

Sd/  
IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

